

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA
UNSTARRED QUESTION NO.3992
TO BE ANSWERED ON 13TH AUGUST, 2015

MISSING INDIAN WORKERS

3992. SHRI P. KARUNAKARAN:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether the Government is aware that large number of Indian workers onboard ship have been found missing during the last three years and the current year;
- (b) if so, the details and the present status thereof; and
- (c) the steps taken/being taken by the Government to trace them at the earliest?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI PON. RADHAKRISHNAN)

(a)&(b):The details of the seamen/workers found missing on board the ships during the last 3 years and the current year are given below:-

Year	Missing Indian seamen/workers on Indian Flag vessel	Missing Indian seamen/workers on Foreign Flag vessel	Total
2012	2	3	5
2013	4	8	12
2014	4	10	14
2015(upto August 10)	-	1	1

(c):Various steps taken in case of missing seamen/workers on board the ships includes the following:-

- (i) In the Indian waters, the incident is reported to the nearest Rescue Coordination Centre (RCC)/Coast Guard for mounting a search and rescue mission/operation. A surface and air search is launched by the Coast Guard and master of the vessel to trace the missing person.
- (ii) In case of missing seamen/workers on board the vessel for non-accidental cases on Indian flag ships, the Principal Officer, Mercantile Marine Department of Directorate General of Shipping (DGS) under whose jurisdiction the casualty has occurred conducts a fact finding inquiry.
- (iii)DGS takes up the matter with the Indian Embassy/Mission for conducting fact finding inquiry where the incident has taken place on high seas. Based on the investigation report, casualty circulars are issued by DGS, whenever necessary.
